

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:536  
ANSWERED ON:23.11.2009  
BUILDINGS UNDER IAY AND RGAY  
Haque Shri Sk. Saidul

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

the number of houses built having proper sanitation and water facilities under Indira Awaas Yojana (IAY) and Rajiv Gandhi Awas Yojana (RGAY) separately so far, State-wise ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

Indira Awaas Yojana (IAY) is being implemented as an independent Scheme w.e.f. 1.1.1996. Since then 185.19 lakh houses have been constructed under the Scheme. As per the Scheme guidelines, IAY beneficiaries also have to construct sanitary latrine along with house. Further, since 2006-07, IAY beneficiaries can access Total Sanitation Campaign (TSC) funds for construction of sanitary latrine. Since 1996-97, sanitary latrines have been constructed in 67.25 lakh houses. A statement showing State-wise number of houses and the sanitary latrines constructed, is at Annexure.

Water is a state subject and State Governments are responsible to provide drinking water to the rural areas. To supplement the efforts of the States, technical and financial assistance is provided to the states through the centrally sponsored scheme National Rural Drinking Water Programme (NRDWP) (earstwhile Accelerated Rural Water Supply Programme-ARWSP). Under this programme, State Governments are competent to plan, sanction and implement rural water supply schemes from the funds provided under NRDWP. The coverage of drinking water in rural areas is done habitation-wise. As such house-hold coverage details are not maintained at Central level.

Ministry of Housing and Urban Poverty Alleviation has announced a new scheme called Rajiv Awas Yojana (RAY) for the slum dwellers and the urban poor. This scheme aims at providing support to States that are willing to provide property rights to slum dwellers. The Government's effort would be to create Slum free India through the implementation of RAY. The process of consultation before seeking approval on the parameters of the scheme is in progress with the circulation of Draft Guidelines of the Scheme to States/UTs/Central Ministries etc. seeking their suggestions/comments.